

THE MINISTER OF HEAVY INDUSTRY (SHRI T. A. PAI): (a) to (c). The Ministry of Heavy Industry is of the view that sufficient capacity for the manufacture of agricultural tractors exists and is under erection in the country to meet the likely demand and there is no need to import tractors.

(d) The famine-stricken States have been informed that their requirements of tractors and power-tillers will be met by making special allotments on priority basis. They have been asked to indicate their requirements.

PRODUCTION OF CARS DURING THE YEARS 1972-73 AND 1973-74

820. SHRI J. S. TILAK: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) the total number of passenger cars produced in the country during the financial year 1972-73;

(b) what is the target for 1973-74: and

(c) when is the first "small car" likely to be ready and out for sale in the market?

THE MINISTER OF HEAVY INDUSTRY (SHRI T. A. PAD): (a) 38,006 Nos.

(b) Production target for 1973-74 is 47,000 Nos.

(c) It is not possible to forecast with any degree of precision.

ASSISTANCE TO REFUGEES

821. SHRI KALI MUKHERJEE: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether his Ministry has decided to increase the quantum of cash and relief assistance given to the displaced persons from the erstwhile East Pakistan now Bangladesh;

(b) whether his Ministry has received a petition to consider increment of such relief assistance from inhabitants of Nowa-gaon Camp and Mana Group of Camps: and

(c) if so, the reaction of Government thereto?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI K. V. RAGHUNATHA REDDY): (a) and (c) Relief assistance is given only to the displaced persons from the erstwhile East Pakistan (now Bangladesh) who are living in Camps. The question of increasing the quantum of such assistance is being looked into by the Government.

(b) No formal petition has been received by the Department of Rehabilitation.

INDIA HOUSE IN LONDON

822. SHRI SITARAM KESRI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the India House in London has been continuously receiving bomb threats by letters and telephone calls: and

(b) if so, the steps taken to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) India House in London has received threatening letters and telephone calls from time to time.

(b) Our Missions abroad have been issued with detailed instructions regarding security measures to meet problems of this nature. These instructions have been reiterated.

The British authorities have stationed police officers at the entrances of India House and have taken other appropriate measures for the security of India House and all personnel working there.

THREATS BY CIVILIAN DEFENCE EMPLOYEES

823. SHRI SITA RAM KESRI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the civilian employees of the Defence services have threatened to resort to strike if the recommendations of the Third Pay Commission are not implemented from November, 1969; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) and (b) Government is not aware of such a threat.